

Terming murder as suicide by Delhi Police

2931. DR. ABRAR AHMED:

SHRI SANTOSH BAGRODIA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the article "Court summons cops in murder case" appeared in The Hindustan Times on August 10, 2002;

(b) whether this is a common practice by the Delhi Police to term murder as suicide in their preliminary investigation in order to lessen their work-load;

(c) if so, the details of such cases in Delhi where such practices have been brought to the notice of Government; and

(d) the reaction of Government to the above mentioned case and the similar cases reported?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHENNAMANENI VIDYASAGAR RAO): (a) to (c) Yes, Sir. The order passed by the Court of the Learned Metropolitan Magistrate has, however, been challenged before the High Court of Delhi and the matter is sub-judice. There has been no other instance of similar nature brought to the notice of Delhi Police in the recent past.

(d) The police officials are duty bound to conduct investigation in a fair, objective and proper manner and if any lapse is detected, the delinquent police officials are suitably punished.

Road accidents in Delhi

2932. SHRI BHAGATRAM MANHAR:

SHRI RAJU PARMAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the rate of road accidents in NCT of Delhi has increased during the last one year causing death and grievous injuries to the victims;

(b) if so, how many accidents have taken place/reported during the last one year; and

(c) whether Government have tried to find out the reasons for such accidents which have generally occurred at night and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHENNAMANENI VIDYASAGAR RAO): (a) and (b) No, Sir. The requisite details for the first ten months of the preceding three years are given as under:

Year	Number of accidents	Number of persons injured	Number of persons killed
2000	8597	7317	1704
2001	7809	7107	1516
2002	7311	6675	1410

(c) Delhi Traffic Police continuously monitors and analyses factors leading to accidents (including accidents occurring at night) in order to take corrective steps.

Setting up renewable energy projects with assistance of Dutch

2933. SHRI K. RAMA MOHANA RAO: Will the Minister of NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether Government propose to set up renewable energy projects with Dutch assistance; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (SHRI M. KANNAPPAN): (a) and (b) Six renewable energy project proposals from India, all in the private sector, have been short listed under the Certified Emission Reduction Unit Programme Tender (CERUPT) floated by the Government of Netherlands. The details of these projects are given in the Statement enclosed. There is no proposal at present with Government for setting up of renewable energy projects with Dutch assistance.

Statement

Setting up renewable energy projects with assistance of Dutch

Project	Name of Promoters	State
1. 7.5 MW Biomass Power	Ind-Barath Energy Ltd.	Maharashtra
2. 3x 7.5 MW Biomass Power	Kalpa Taru Energy Venture Pvt. Ltd.	Rajasthan
3. 15 MW Wind-Biomass Power	Vestas RRB India Ltd.	Tamil Nadu
4. 14.45 MW Wind Power	Vestas RRB India Ltd.	Tamil Nadu
5. 15 MW Wind Power	Suzlon Energy Ltd.	Tamil Nadu
6. 15 MW Wind Power	Enercon (India) Ltd.	Karnataka